

<i>Date</i>	<i>London Daily Price FOB European Ports US \$ Per Metric Tonne</i>
22.9.1989	428.0
25.9.1989	433.0
6.10.1989	407.0

For working out CIF price ex-Indian Ports approximately US \$ 50-55 Per Metric Tonne would need to be added towards freight and insurance.

(c) Names of firms who supplied imported sugar and their local representatives as indicated by the firms are given below:—

<i>Supplier's Name</i>	<i>Local Representatives</i>
1. M/s. Anglo Chemicals Commodities, London.	1. M/s. Meteor Pvt. Ltd., New Delhi.
2. M/s. Gill & Duffus, Geneva.	2. M/s. Gill & Co., New Delhi.
3. M/s. Rionda (London) Ltd., London.	3. M/s. Czarnikov Rionda Co. (India) Ltd., New Delhi.
4. M/s. S.A. Sucre Export, Belgium.	4. M/s. Salzub (India) Pvt. Ltd., New Delhi.
5. M/s. Jean Lion ET Cie, Paris.	5. M/s. Chinai Agencies Pvt. Ltd., new Delhi.
6. M/s. Sudden Kerry International, Paris.	6. M/s. International Trading Co., New Delhi.

Irrigation Facilities for Cultivation of Land in India

270. SHRI JANAK RAJ GUPTA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether much of the otherwise cultivable land in India cannot be used for cultivation due to the non-availability of irrigation facilities;

(b) if so, whether Government propose to provide more funds for creating more irrigation facilities in different States; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE

MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) In some areas, use of cultivable land requires support from irrigation facilities.

(b) and (c). State Governments have been encouraged to undertake projects that will cover additional area under irrigation.

[*Translation*]

Construction Work of Ban Sagar Dam and its Canals in Rewa Division of Madhya Pradesh

271. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the foundation stone of Ban Sagar Dam was laid in May, 1978 and the construction of the dam was to be completed in six years;

(b) if so, the reasons for inordinate delay in construction of this dam and the cost escalation thereby; and

(c) the time by which construction work on Ban Sagar dam and its canals in Rewa Division of Madhya Pradesh is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) Major reasons for delay in completion of the dam are problems concerning leakages along the reservoir rim, land acquisition, rehabilitation and resettlement, reformulation of action plans for environment and compensatory afforestation and constraint of funds from the participating States. Apart from the general price rise, revised provisions for rehabilitation have also contributed to the increase in the cost of the project.

(c) Proposed schedule for completion is as below:

- (i) Dam upto Crest level — June, 1992
- (ii) Canal System — 1995-96

[English]

Problems Faced by Jute and Textile Industries in W.B.

272. SHRI CHITTA MAHATA:
SHRI AMAR ROY PRADHAN:
SHRI CHITTA BASU:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government have recently set up a joint committee consisting of the officials of the State Government and Union Government to go into the problems faced by the jute and cotton textile industries in West Bengal;

(b) whether the Committee has since submitted its report; and

(c) if so, the details of the recommendations made?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir. Two different Committees have been set up by Government of India in January, 1990 to review the progress of the schemes in jute sector and to study the functioning and reorganisation of NTC mills located in West Bengal.

(b) No Sir.

(c) Does not arise.

[Translation]

New Sugar Mills in Uttar Pradesh

273. SHRI BALESHWAR YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Governments propose to issue new licences for sugar mills for increasing the sugar production in the country during 1989-90;

(b) if so, the number of such licences issued so far and the locations of such sugar mills;

(c) whether Government propose to set up sugar mills at Doma and Hata in Deoria district of Uttar Pradesh; and